

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO. 151
ANSWERED ON 21/12/2022

MGNREGA FUNDS RELEASED AND DUES

151 SHRI JAWHAR SIRCAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of States that have not been given any funds under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in this financial year and the reasons therefor;
- (b) the funds released to each State for MGNREGA during this Financial Year as compared to last year;
- (c) the reasons why MGNREGA budget has been kept so low despite huge pending dues; and
- (d) funds released in current year for past dues, and for new works?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (d): A statement is laid on the Table of the House.

Statement in reply to Parts (a) to (d) of Rajya Sabha Starred Question No. 151 for 21.12.2022.

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme. Fund release to the States/UTs is a continuous process. As per the provisions of the Mahatma Gandhi National Rural Employment Guarantee Act, it is the responsibility of the State Government to ensure transparency and accountability in the implementation of the scheme. Also, according to the provision of the scheme, if the State Government is not fully successful in discharging its responsibility, then the Government of India has the right to issue appropriate guidelines as well as stop the release of funds. Accordingly, funds have not been given to only one State under the Mahatma Gandhi National Rural Employment Guarantee Scheme in the current financial year 2022-23.

(b): Funds released to States/UTs for implementation of Mahatma Gandhi NREGS during current Financial Year 2022-23 and last Financial Year 2021-22 is at **Annexure**.

(c): Mahatma Gandhi NREGS is a demand driven wage employment programme. The amount is released as per the requirement of the fund as per the demand.

(d): During current Financial Year 2022-23, an amount of Rs. 2,671 crore has been released for previous year's dues and Rs. 41,663 crore has been released for new works towards wages.

Annexure referred in reply to part (b) of Rajya Sabha Starred Question No. 151 dated 21.12.2022.

State/UT-wise details of fund released under Mahatma Gandhi NREGS in the last financial year 2021-22 and current financial year 2022-23 (as on 14.12.2022) (Rs. in lakh)			
Sl. No.	State/UT	2021-22	2022-23
1	Andhra Pradesh	721442.94	626040.27
2	Arunachal Pradesh	45628.27	35988.96
3	Assam	238324.81	150361.62
4	Bihar	543992.91	463161.76
5	Chhattisgarh	390619.75	149582.33
6	Goa	24.46	396.47
7	Gujarat	161561.03	137838.75
8	Haryana	72752.60	27501.57
9	Himachal Pradesh	98470.29	97054.10
10	Jammu & Kashmir	96317.21	53458.13
11	Jharkhand	307663.40	130873.96
12	Karnataka	606401.95	443998.48
13	Kerala	346901.56	240223.46
14	Madhya Pradesh	849990.43	425651.43
15	Maharashtra	207596.99	185564.51
16	Manipur	56310.74	75649.62
17	Meghalaya	113765.51	74462.42
18	Mizoram	55018.16	34961.24
19	Nagaland	57501.18	54529.11
20	Odisha	571332.31	367886.81
21	Punjab	127146.82	83818.97
22	Rajasthan	988655.74	615903.25
23	Sikkim	11267.32	6291.12
24	Tamil Nadu	964220.53	661760.74
25	Telangana	423808.58	241024.52
26	Tripura	99644.08	74856.71
27	Uttar Pradesh	855134.38	770692.84
28	Uttarakhand	64613.11	56959.79
29	West Bengal	754591.22	0.00
30	Andaman & Nicobar	763.16	461.41
31	Lakshadweep	30.05	0.00
32	Puducherry	1410.77	1931.32
33	Ladakh	5904.89	3470.18
34	Dadra & Nagar Haveli & Daman & Diu	0.00	80.93
Total		98,38,807.15	62,92,436.80